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13/1/23

Declaration of Assets and Liabilities

Year 2022

I, BIRENDRA KUMAR, son/daughter/wife of SRI RAMJANAM SINGH

aged 42 years, belonging to Govt. Service

service and presently working as Assistant, Bihar Vidhan Sabha, Patna

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse (Name)	Dependant-1 (Name)	Dependant-2 (Name)	Dependant-3 (Name)
(i)	Cash	20,000	SAVITA K. SARSHI 10,000	NIL	KUMAR SHAURABH NIL	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (savings) 25000/-	BOI (savings) 20,000	NIL	NIL	—
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹12,000/- YLY premium in LIC 2. ₹510/- PM in PLI	₹25,000/- YLY premium in LIC	NIL	₹6000/- YLY premium in LIC	—
(v)	Motor Vehicles (details of make, etc.)	Two wheeler Hero Glamour BR-01CD - 2450/-	ACTIVA-54 BRO/EE	NIL	NIL	—
(vi)	Jewellery (give details of weight and value)	837gr	209-0208 100g silver	NIL	NIL	—
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Defernal 25-Kaffar AT- Chachimpur Post- Anupam Dist- Aurangabad	NIL	NIL	NIL	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	24.5 DHUR PLOT No-4 Khata-18 RAHUPUR CHIHUT PARSA, PATNA	NIL	NIL	NIL	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	House in New Alkapuri Road No-6 NIL Chaudharybagh Post- 17.25 DHUR KHATA-14 plot-151, TAJI-5118	NIL	NIL	NIL	—
(v)	Others (such as Interest in property)	NIL	NIL	NIL	NIL	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI 18.35,00,000/- (Home Loan)	@ 18,50,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2022-23 Tax paid - 34,158/- BWM PK7408R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1236
 Gender :- M (M/F)
 Date of Birth :- 15/06/1980 (DD/MM/YYYY)

Class/Group :- B (A/B/C)
 Cadre :- Bihar Legislative Assembly Secretariate Service.
 (Full Name e.g. B.A.S.-Bihar Administrative Service,
 B.S.S.- Bihar Secretariat Service etc.)

Home District :- Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Birendra Kumar.
 Name of Employee: BIRENDRA KUMAR
 Designation: ASSISTANT
 Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA.

Place: PATNA
 Date: 13/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.